

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF M/s. S.M. RAMCOAL IMPORTERS PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	S.M. RAMCOAL IMPORTERS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	19/06/2013
3.	Authority under which corporate debtor is incorporated / registered	Companies Act, 1956
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U10100TN2013PTC091757
5.	Address of the registered office and principal office (if any) of corporate debtor	The registered office of the company is not known. The last known registered office is No.93C/6Y/B/1, Palai Road West (Teachers Colony Tuticorin, Thoothukudi, Tamil Nadu-628008
6.	Date of closure of Insolvency Resolution Process	01/11/2022
7.	Liquidation commencement date of corporate debtor	02/11/2022
8.	Name and registration number of the Insolvency Professional acting as Liquidator	Name: R Venkatakrishnan Registration Number: IBBI/IPA-001/IP-P00115/2017-18/10250 Telephone: +91 44 28150540 / 28150541 / 28150542
9.	Address and e-mail of the liquidator, as registered with the Board	Address: "Rajparis Trimeni Towers" First Floor, 147, G N Chetty Road, T. Nagar, Chennai – 600017, Tamil Nadu. E-Mail Id: rvk@rvkassociates.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: "Rajparis Trimeni Towers" First Floor, 147, G N Chetty Road, T. Nagar, Chennai – 600017, Tamil Nadu. E-Mail Id: smramcoal.liq@gmail.com
11.	Last date for submission of claims	19/03/2023

The Hon'ble National Company Law Tribunal, Division Bench Chennai had appointed the undersigned as the Liquidator vide IA/1038(CHE)/2022 in IBA/773/2022 dated 03rd February 2023 (Order received on 17th February 2023).

Where a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder, and duly collated by the Interim Resolution Professional or Resolution Professional, as the case may be, during the Corporate Insolvency Resolution Process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.

The stakeholders of S.M. Ramcoal Importers Private Limited are hereby called upon to submit their claims with proof on or before 19th March 2023, to the liquidator at the address mentioned against item No.10.



The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date: 20/02/2023

Place: Chennai



R. Venkatakrishnan
Liquidator

IBBI/IPA-001/IP-P00115/2017-18/10250

Bureaucrats engaged in public tussle transferred

Karnataka government issues orders shunting out Roopa D Moudgil IPS & Rohini Sindhuri IAS without any posting

EXPRESS NEWS SERVICE
@ Bangalore

A day after reprimanding two top women bureaucrats for engaging in a tiff publicly, the on Tuesday issued orders shunting out IPS officer Roopa D Moudgil and IAS officer Rohini Sindhuri Dasari, without any posting. This was meant to send a clear message to bureaucrats that indiscipline will not

be tolerated.

The state has also transferred Roopa's husband, Munish Moudgil IAS, who was Commissioner, Survey Settlement & Land Records, with immediate effect and posted as Principal Secretary to Government, Department of Personnel and Administrative Reforms.

The spat between the officers on social media, making allegations against each other, had

embarrassed the state. Pressure was mounting on them from various circles, including cabinet, on the need for a disciplinary action.

While Roopa, Managing Director of Karnataka State Handicrafts Development Corporation Limited was replaced by Bharathi D, who was awaiting a posting, Rohini, Commissioner for Hindu Religious and Charitable Endowments was

replaced by Basavarajendra H, Joint Secretary, Department of Skill Development, Entrepreneurship and Livelihood

The officers have been punished for violation of service conduct rules and sent on indefinite leave without posting.

Roopa had taken to social media and made a series of allegations against Rohini Sindhuri, following which the latter issued a media statement against

Roopa. As their tiff escalated, Chief Minister Basavaraj Bommai directed Chief Secretary Vandita Sharma to issue notices and initiate disciplinary action against the two officers. On Monday, both appeared before the Chief Secretary and submitted complaints against each other, while the CS issued notices to them to refrain from attacking each other on public platforms.



Makhna, sent to Topslip on February 6, returns

EXPRESS NEWS SERVICE @ Coimbatore

A makhna elephant that was captured from Palacode in Dharmapuri district and released in Varagaliyar near Topslip on February 6 entered residential areas in Pollachi in the wee hours on Tuesday, putting around 75 forest department staff on alert. According to sources, the animal entered Nallur from Sethumadai reserve forest where it stayed for a few days after it came out of Varagaliyar. It then crossed Pollachi- Palakkad NH in the wee hours on Tuesday.

After travelling for more than 30 km through Sethumadai Naluthukuli, KK Pudur, Athulollachi, Puravipalayam, the elephant reached Govindanur around 2.30 pm and took a nap under a tree. After a while, it started moving towards Madukkarai.

Forest staff burst crackers and played drums, but the animal stayed on course. It entered a farm land at Puravipalayam

and took a dip in a pond. It, however, did not damage crops or properties, officers said.

A large number of people gathered to see the animal and forest staff were unable to control the crowd. A team led by deputy director of Anamalai tiger reserve (ATR) K Bhargava Teja and assistant conservator of forest (ACF) V Selvam are monitoring the animal using drone mounted camera. Bhargava Teja told TNIE that they would try to divert the animal into Kerala or Madukkarai forest range which are 15 km from the spot. The official added that the animal remains calm and there are no plans to capture it. This is the second incident where a relocated wild elephant came back into residential area. In 2019, Chinnathambi travelled more than 100 km and entered into the sugarcane fields at Kannadipudur from Varagaliyar. Based on the High Court order, the animal was captured again and converted into a kumki.

Not enough docs in Tenkasi health centre, say patients

EXPRESS NEWS SERVICE @ Tenkasi

THE health department has reduced the count of doctors at the Upgraded Primary Health Centre (UPHC) in Ariyappapuram of Keezhapavur block and has stopped performing ultrasound scan and blood tests, said patients and pregnant women on Tuesday.

Speaking to *TNIE*, the patients said only one doctor and a few staff were available to handle hundreds of patients visiting the UPHC. "Three doctors were present two weeks ago to treat patients from nearby villages. They also performed ultrasound scan and blood tests, particularly for the pregnant women. However, the women are diverted to nearby block-level PHC or Tenkasi Government District Headquarters Hospital for ultrasound scan. Children, who have fever, are sent to other government hospitals for blood tests," they added.

A health official said 52 out of 152 doctor posts in Tenkasi district are lying vacant. "Most of these doctors left their job to pursue their PG course. Few of them are on medical leave. However, we are ensuring that a sufficient number of doctors are available and all mandatory tests are done in block-level PHCs," said the official, adding that the TN Medical Services Recruitment Board is filling the vacant posts.



SOLITARY REAPER

A farmer harvesting paddy at Thirupani Karisalkulam in Tirunelveli district under the scorching sun on Tuesday | **V KARTHIKALAGU**

AWARENESS RALLY HELD ON MOTHER TONGUE DAY

EXPRESS NEWS SERVICE @ Thoothukudi

DISTRICT collector Dr K Senthil Raj flagged off an awareness rally at Thoothukudi corporation to highlight the importance of the International Mother Tongue Day on Tuesday. The state government, on behalf of the Tamil development department, had declared February 21 to 28 to be celebrated as the mother tongue week. College students took part in the rally with placards highlighting the importance of Tamil language. The rally culminated at Cruz Fernandes statue.

Meanwhile, the collector pasted awareness stickers on government vehicles in a bid to promote Tamil language. In a statement, he said, "The mother tongue week is being celebrated to remember December 12, 1956,



which marks the enactment of the Law of Official Language. During the week-long programme, government employees will have to brush up on the significance of the Act, history and to write Tamil without spelling errors. Moreover, Tamil debates and other events will be conducted." Tamil development deputy director M Samsudin, tahsildar Selvakumar were present on the occasion.

Agasthiyamalai elephant reserve to get eco-park

EXPRESS NEWS SERVICE @ Chennai

THE State government on Tuesday issued orders to set-up 'River Sanctuary', a museum on biodiversity and conservation with an eco-park at Ambasamudram in the recently notified Agasthiyamalai Elephant Reserve.

This reserve shares the same landscape with Kalakad Mundanthurai Tiger Reserve, which the State's oldest tiger reserve set up in the year 1976. KMTR is home to more than 2,000 species of plants including 150 endemic ones. The tiger reserve is also referred to as the "River Sanctuary" as 14 rivers originate from this landscape. "This proposed Conservation Centre shall be a land mark in the conservation journey of Agasthiyamalai Elephant Reserve and KMTR," said Supriya Sahu, Additional Chief Secretary to government in Environment, Forests and Climate Change Department.

The Museum and Conservation Centre shall be set up at a cost of ₹7 crore with an aim to promote the rich biodiversity of the region.

பொது அறிவிப்பு

தென்காசி மாவட்டம், சிவகிரி வட்டம், நெல்கட்டும் செவல் கிராமம், புல எண் 62(p)-ல் மொத்த விஸ்திரணம் 1.70.00 ஹெக்டேர் டீட்டர் நிலத்தில் மண் குவாரி நடத்துவதற்கு தென்காசி மாவட்டம், சிவகிரி வட்டம், நெல்கட்டும் செவல் கிராமம் எண்.1 அரண்மனை தெரு என்ற முகவரியில் வசித்துவரும் திருமதி. P. கோமதி முதலாளி அவர்களுக்கு State Level Environment Impact Assessment Authority SEIAA Lr.No. SEIAA-TNF- No.8305/1(a) E.C.No.5487/2022 நாள் 09.01.2023ல் அனுமதி பெறப்பட்டுள்ளது என்ற விபரம் இதன்மூலம் சகலமான் பேருக்கும் அறிவிப்பதற்குரியதாகும். அனுமதி கடித நகல் மாகாண டீட்டர் டிவீஷன் மற்றும் SEIAA இணைத்துள்ளதிலும் தெரிந்து கொள்ளலாம்.

இவ்வண் P.கோமதி முதலாளி

Municipal Administration and Water Supply Department
Directorate of Municipal Administration, Chennai-28. Tel: 044-29864447

Notice Inviting Tender (NIT) Dated: 17.02.2023

Roc No.35871/2014/SS2

- Request for Proposal invited from the eligible bidders for engaging Independent Third Party agency for Measuring and Verify the Energy Savings Measures Implemented in street lighting by ESCOs in 9 Corporations (Dindugal, Tambaram, Cuddalore, Avadi, Kancheepuram, Hosur, Karur, Sivakasi and Nagercoil) 94 Municipalities in Chengalpattu, Vellore, Salem, Madurai & Tirunelveli Regions and 439 Town Panchayats
- The details of the RFP shall be obtained from web portal: www.tntenders.gov.in
- The RFP document shall be downloaded from 24.02.2023 at 10.00 A.M from the portal www.tntenders.gov.in
- Pre Bid meeting will be held on 09.03.2023 at 11.00 A.M in the office of Directorate of Municipal Administration, Chennai-28.
- The last date for downloading the RFP document and the last date for uploading / submission of filled in tender document is upto 3.00 pm on 28.03.2023
- The received tenders will be opened at 3.30 pm on 28.03.2023 at the office Directorate of Municipal Administration, Chennai-28.
- The details of Earnest Money Deposit and the eligible criteria for bidders are given in the RFP document.

DIPR/1086/TENDER/2023 "தொழில் நுட்ப ரீதியில் அமதிக்கப்படும் பொது அறிவிப்பு" Director of Municipal Administration

QuoteExpress

KEEP YOUR EYES ON THE STARS, AND YOUR FEET ON THE GROUND

THEODORE ROOSEVELT

FORM B PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF M/s. S.M. RAMCOAL IMPORTERS PRIVATE LIMITED

Sr.No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	S.M. RAMCOAL IMPORTERS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	19/06/2013
3.	Authority under which corporate debtor is incorporated / registered	Companies Act, 1956
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U10100TN2013PTC091757
5.	Address of the registered office and principal office (if any) of corporate debtor	The registered office of the company is not known. The last known registered office is No.93C/6V/B/1, Palai Road West (Teachers Colony), Tuticorin, Thoothukudi, Tamil Nadu. E-Mail Id: smramcoal.ltd@gmail.com
6.	Date of closure of Insolvency Resolution Process	01/11/2022
7.	Liquidation commencement date of corporate debtor	02/11/2022
8.	Name and registration number of the insolvency professional acting as liquidator	Name: R Venkatarishnan Registration Number: BBI/IPA-001/IP-P00115/2017-18/10250 Telephone: +91 44 28150540/28150541/28150542 Address: "Rajapatis Tirumani Towers" First Floor, 147, G N Chetty Road, T. Nagar, Chennai - 600017, Tamil Nadu. E-Mail Id: rvn@rvkassociates.com
9.	Address and e-mail of the liquidator, as registered with the Board	Address: "Rajapatis Tirumani Towers" First Floor, 147, G N Chetty Road, T. Nagar, Chennai - 600017, Tamil Nadu. E-Mail Id: smramcoal.ltd@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	
11.	Last date for submission of claims	19/03/2023

The Hon'ble National Company Law Tribunal, Division Bench Chennai had appointed the undersigned as the Liquidator vide IA/1038(CHEJ)2022 in IB/4773/2022 dated 03rd February 2023 (Order received on 17th February 2023).

Where a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder, and duly collated by the Interim Resolution Professional or Resolution Professional, as the case may be, during the Corporate Insolvency Resolution Process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.

The stakeholders of S.M. Ramcoal Importers Private Limited are hereby called upon to submit their claims with proof on or before 19th March 2023, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.

Date: 22/02/2023
Place: Chennai

Sd/-
R Venkatarishnan
Liquidator
IBBI/IPA-001/IP-P00115/2017-18/10250

CHANGE OF NAME

I, BALAGANESAN JEYA PRAKASH NARAYANAN S/O, JEYA PRAKASH NARAYANAN born on 30/05/1988 (Native District: Tirunelveli) residing at No.5/461/A, Maravar Colony, Uthumalai, Veerakeralampudur Tk, Tenkasi Dt-627860, Tamilnadu, Shall henceforth be known as **BALAGANESH JEYA PRAKASH NARAYANAN**
BALAGANESAN JEYA PRAKASH NARAYANAN
TIRUNELVELI, 21 FEBRUARY 2023

CHANGE OF NAME

I, ABDUL ALI ASHFAK AHAMED S/O ABDUL ALI, born on 10.06.2000 (Native District: Tenkasi) residing at Door No. 152, New Street, Kadayanalur - PO, Tenkasi District - 627751 shall henceforth be known as **KARUTHAN ABDUL ALI ASHFAK AHAMED**.
ABDUL ALI ASHFAK AHAMED
Kadayanalur 21.02.2023

PUBLIC NOTICE

My Client **Mrs.J.Packiamary (Aadhaar Card No.2039 9953 8065)** W/o.D.R.Victor Raj, aged about 83 years, residing at Door No.3/75, West Yadvar Street, Kumaragiri (A) Pudukkottai-628103. do hereby inform to the general public that our lost original land document pertaining to our property at **Thoothukudi old bus stand on 06.12.2022 Our original document Number is 4288/1989 dated 14.12.1989 registered at Madurai South Joint-1 registrar office** if any one finds this document, Please contact me and my client or at the above Mentioned address.

A.Patturaj, B.Sc., B.L,
K.Murugesan, B.A., L.L.B.,
Advocates, Thoothukudi.

Aadhar Housing Finance Ltd.

Corporate Office : 802, Natraj By Rustomjee, Western Express Highway, Sir M.V. Road, Andheri East, Mumbai - 400069, Maharashtra.
Tirunelveli Branch : 25-1st Floor M.P.M Shopping Complex, S.N High Road, Tirunelveli - 627001, (TN).



APPENDIX IV POSSESSION NOTICE (for immovable property)

Whereas, the undersigned being the Authorized Officer of Aadhar Housing Finance Limited (AHFL) under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 and in exercise of powers conferred under section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules 2002, Demand Notice(s) issued by the Authorized Officer of the company to the Borrower(s) / Guarantor(s) mentioned herein below to repay the amount mentioned in the notice within 60 days from the date of receipt of the said notice. The borrower having failed to repay the amount, notice is hereby given to the Borrower(s) / Guarantor(s) and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him under Sub-Section (4) of the Section 13 of the said Act read with Rule 8 of the Security Interest Enforcement rules, 2002. The borrower's attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets. The borrower in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of AHFL for an amount as mentioned herein under with interest thereon.

Sr. No.	Name of the Borrower(s) / Co-Borrower	Description of Secured Asset (Immovable Property)	Demand Notice Date and Amount	Date of Possession
1	(COMBINE LOAN CODE NO. 23300000661 Tirunelveli Branch) Sethu Subramanian C (Borrower) Kasthuri S (Co-Borrower)	633 7 S No 637 7 Ward No 2 Hanjian Middle S Street Keelakaruvankulam Kalakad Town Pa Nchayat, Tirunelveli - 627501. Tamil nadu, East by : Mr. Chellapandi Land, West by : Mr. Murugan & Mr. Esakki Land, North by : East West Street, South by : Common Pathway	12-10-2022 ₹3,19,807.00 (Rupees Three Lakhs Nineteen Thousand Eight Hundred Seven Only)	18-02-2023

Place : Tirunelveli
Date : 22.02.2023

Authorised Officer
Aadhar Housing Finance Limited

FOURTEENTH YEAR ANNIVERSARY

"The Lord gave and the Lord hath taken away" Job 1:21



P.D. Rudin Armstrong Santhosh Kumar

Dear Rudin You are in our memories

Years Have passed by and so profound is the pain that we bear Grieving may last till we meet you again!

Sadly missed and fondly remembered by

Parents: Prof. D.PAUL DEVAOSS, (Late) Dr. FELICIA DEVAOSS

Wife: Mrs. JUDE MARY LATHA, B.Sc., B.ED. (Cell: 98430 64113)

Daughter: Mrs. OSHIN JUDINA MARY, B.E., M.B.A., W/o. Mr. JOE PRASAD B.E., M.B.A.,

Daughter: ORLIN RUDINA MARIA, B.E., Grand Daughter: HEIDI

Sisters: Dr. SHEBA AROCKIAM, M.E., Ph.D.,

Mrs. KAREN MILKA SINGH, B.E., M.B.A.,

Relative & Friends

நெல்லையில் சிஜெடியு ஆர்ப்பாட்டம்



ஆர்ப்பாட்டத்தில் ஈடுபட்ட சிஜெடியு அரசு போக்குவரத்துக் கழக தொழிலாளர் சங்கத்தினர்.

திருநெல்வேலி, பிப்21: தமிழ்நாடு அரசு போக்குவரத்து கழக தொழிலாளர்களை பாதிக்கும் அரசாசன 322-ஐரத்து செய்ய கோரிதிருநெல்வேலிவண்ணார்பேட்டைதாமிரவருணிபோக்குவரத்துக்கழக பணிமனை முன்பு வரத்துக்கழக பணிமனை முன்பு சிஜெடியு சார்பில் செவ்வாய்க்கிழமை ஆர்ப்பாட்டம்நடைபெற்றது.

போக்குவரத்து துறையில் தனியார் மயம்கூடாது,வெளிப்பணி ஒப்படைப்பு என்ற பெயரில் வெளி ஒப்பந்தக்காரர்களை உள்ளே புகுத்தக்கூடாது, மாவட்ட வேலைவாய்ப்பு அலுவலகம் மூலம் ஓட்டுநர், நடத்துநர்களை பணியமர்த்த வேண்டும்,நிரந்தர பணி வழங்க வேண்டும் என்பன உள்ளிட்ட கோரிக்கைகளை வலியுறுத்தி சென்னை

வரி நிலுவை: 2 கட்டடங்களுக்கு சீல்

திருநெல்வேலி, பிப். 21: திருநெல்வேலி மாநகராட்சிக்கு வரி நிலுவை வைத்திருந்ததால் 2 கட்டடங்களுக்கு அதிகாரிகள் செவ்வாய்க்கிழமை சீல் வைத்தனர்.

திருநெல்வேலி மாநகராட்சி ஆணையர் வசிகவிருஷ்ண மூர்த்தி உத்தரவின்பேரில் மாநகராட்சிக்கு நீண்ட காலமாக சொத்து வரி, குடிநீர் கட்டண நிலுவை வைத்திருப்போர் மீது

வ. எண்	பயன்தீர் பெயர்	பயன்தீர் தொகை (ரூ.)	பயன்தீர் தொகை (ரூ.)	பயன்தீர் தொகை (ரூ.)	பயன்தீர் தொகை (ரூ.)
1	மதுரை மருத்துவமனை	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-
2	மதுரை மருத்துவமனை	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-
3	மதுரை மருத்துவமனை	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-
4	மதுரை மருத்துவமனை	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-
5	மதுரை மருத்துவமனை	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-
6	மதுரை மருத்துவமனை	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-
7	மதுரை மருத்துவமனை	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-
8	மதுரை மருத்துவமனை	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-
9	மதுரை மருத்துவமனை	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-
10	மதுரை மருத்துவமனை	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-

வ. எண்	பயன்தீர் பெயர்	பயன்தீர் தொகை (ரூ.)	பயன்தீர் தொகை (ரூ.)	பயன்தீர் தொகை (ரூ.)	பயன்தீர் தொகை (ரூ.)
1	மதுரை மருத்துவமனை	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-
2	மதுரை மருத்துவமனை	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-
3	மதுரை மருத்துவமனை	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-
4	மதுரை மருத்துவமனை	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-
5	மதுரை மருத்துவமனை	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-
6	மதுரை மருத்துவமனை	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-
7	மதுரை மருத்துவமனை	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-
8	மதுரை மருத்துவமனை	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-
9	மதுரை மருத்துவமனை	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-
10	மதுரை மருத்துவமனை	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-

வ. எண்	பயன்தீர் பெயர்	பயன்தீர் தொகை (ரூ.)	பயன்தீர் தொகை (ரூ.)	பயன்தீர் தொகை (ரூ.)	பயன்தீர் தொகை (ரூ.)
1	மதுரை மருத்துவமனை	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-
2	மதுரை மருத்துவமனை	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-
3	மதுரை மருத்துவமனை	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-
4	மதுரை மருத்துவமனை	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-
5	மதுரை மருத்துவமனை	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-
6	மதுரை மருத்துவமனை	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-
7	மதுரை மருத்துவமனை	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-
8	மதுரை மருத்துவமனை	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-
9	மதுரை மருத்துவமனை	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-
10	மதுரை மருத்துவமனை	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-

வ. எண்	பயன்தீர் பெயர்	பயன்தீர் தொகை (ரூ.)	பயன்தீர் தொகை (ரூ.)	பயன்தீர் தொகை (ரூ.)	பயன்தீர் தொகை (ரூ.)
1	மதுரை மருத்துவமனை	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-
2	மதுரை மருத்துவமனை	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-
3	மதுரை மருத்துவமனை	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-
4	மதுரை மருத்துவமனை	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-
5	மதுரை மருத்துவமனை	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-
6	மதுரை மருத்துவமனை	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-
7	மதுரை மருத்துவமனை	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-
8	மதுரை மருத்துவமனை	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-
9	மதுரை மருத்துவமனை	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-
10	மதுரை மருத்துவமனை	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-

வ. எண்	பயன்தீர் பெயர்	பயன்தீர் தொகை (ரூ.)	பயன்தீர் தொகை (ரூ.)	பயன்தீர் தொகை (ரூ.)	பயன்தீர் தொகை (ரூ.)
1	மதுரை மருத்துவமனை	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-
2	மதுரை மருத்துவமனை	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-
3	மதுரை மருத்துவமனை	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-
4	மதுரை மருத்துவமனை	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-
5	மதுரை மருத்துவமனை	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-
6	மதுரை மருத்துவமனை	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-
7	மதுரை மருத்துவமனை	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-
8	மதுரை மருத்துவமனை	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-
9	மதுரை மருத்துவமனை	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-
10	மதுரை மருத்துவமனை	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-	ரூ. 12,50,000/-

62 நெல் கொள்முதல் நிலையங்கள் திறக்கப்படும்

திருநெல்வேலி, பிப்21: திருநெல்வேலி மாவட்டத்தில் 62 இடங்களில் அரசின் நேரடி நெல் கொள்முதல் நிலையங்கள் அமைக்கப்பட்டுள்ளன என ஆட்சியர் கா.ப. கார்த்திகேயன் தெரிவித்துள்ளார்.

இது தொடர்பாக அவர் வெளியிட்டிருள்ள செய்திக்குறிப்பு: திருநெல்வேலி மாவட்டத்தின் பல்வேறு வட்டாரங்களிலும் பிசான் பருவ நெல் சாகுபடி முழு வீச்சில் நடைபெற்றுள்ளது. தற்போது நெற்பயிர் சார் அறுவடைக்கு தயாராக உள்ளன. அறுவடை செய்யப்படும் நெல்லினை விவசாயிகளிடம் கொள்முதல் செய்கிற திட்டம் மூலம் வந்தாவியில் உள்ளார். அதன்படி, தமிழ்நாடு நுகர்பொருள் வாணிச்சு கழகம் மூலம் மாவட்டத்தின் 62 இடங்களில் அரசின் நேரடி நெல் கொள்முதல் நிலையங்கள் அமைக்கப்பட்டுள்ளன. இந்த வாரம் இறுதிக்குள் 49 கொள்முதல் நிலையங்கள் திறக்கப்படும். மார்ச்

‘வணிகர்களைப் பாதுகாக்க தனிச்சட்டம் தேவை’

திருநெல்வேலி, பிப். 21: வணிகர்களைப் பாதுகாக்க தனிச்சட்டத்தை தமிழக அரசு இயற்ற வேண்டியது அவசியம் என்றார் தமிழ்நாடு வணிகர் சங்கங்களின் பேரமைப்பு மாநிலத் தலைவர் ஏ.எம்.விக்ரமராஜா. திருநெல்வேலியில் செய்தியாளர்களிடம் அவர் செவ்வாய்க்கிழமை மேலும் கூறியதுள்ளதை அமைப்பு சார்பில் வணிகர் தின மாநில மாநாடு மே 5 ஆம் தேதி ஈரோட்டில் நடைபெற உள்ளது. வணிகர்களின் உரிமை முடிக்க மாறாபாக அது திகழும். வேலைக்கு ஆள் கிடைப்பதில் படிப்பற்றாக்குறையாக நிலவுகிறது. படிப்புக்கேற்ற வேலை கிடைக்காவிட்டாலும், கிடைக்கும் வேலையில் தனித்திறனுடன் செயல்பட்டு முன்னேற வேண்டும். மாநகராட்சிக்குச் சொந்தமான வணிக வளாகங்கள், பெருந்த நிலையங்கள் இடங்காப்பட்டு பல ஆண்டுகள் ஆகிறது. அந்தப் பணிகளை முடித்து வினைத்துறக்க வேண்டும், நியாயமான வாடகை நிர்ணயம் செய்து ஏற்கனவே கடை

ஆட்சியர் கா.ப. கார்த்திகேயன்

முதல் வாரத்தில் அனைத்து நிலையங்களும் செயல்பாட்டுக்கு வரும்.

அரசின் நேரடி நெல் கொள்முதல் நிலையங்களில் விவசாயிகள் நெல்லை விநியோக செய்திட கிராம நிர்வாக அலுவலரிடம் பயிர் சாகுபடி செய்து அலுவலரிடம் பயிர் சாகுபடி செய்து கொள்முதல் நிலையங்களில் பதிவு செய்து கொள்ளலாம்.

விவசாயிகள் அரசின் நேரடி நெல் கொள்முதல் நிலைய அலுவலர்களை மட்டுமே தொடர்பு கொள்ள கேட்டுக் கொள்ளப்படுகிறார்கள். நெல்விற்பனை மையப்போது இடைத்தரகர்கள் தலையிடும் பட்சத்தில் அவர்கள் மீது காவல் துறை மூலம் சட்டரீதியான நடவடிக்கை மேற்கொள்ளப்படும்.இது தொடர்பான புரளர்களுக்கு மண்டல மேலாளர் (94436 95551), துரக்கட்டுப்பாடு மேலாளர் (94424 84399) ஆகியோரை தொடர்பு கொள்ளலாம் எனக் கூறியுள்ளார்.

செய்திகளையும் கருத்துகளையும் பதிவு செய்து கொள்ளுங்கள்

செய்திகளையும் கருத்துகளையும் பதிவு செய்து கொள்ளுங்கள்

செய்திகளையும் கருத்துகளையும் பதிவு செய்து கொள்ளுங்கள்

செய்திகளையும் கருத்துகளையும் பதிவு செய்து கொள்ளுங்கள்

மின் விபத்து: ஊழியர் பலி

திருநெல்வேலி, பிப். 21: திருநெல்வேலி அருகேயுள்ள கங்கைகொண்டான் பகுதியில் செவ்வாய்க்கிழமை நிகழ்ந்த விபத்தில் மின்வாரிய ஒப்பந்த ஊழியர் உயிரிழந்தார்.

திருநெல்வேலி நகரம் கோட்டையடி பகுதியைச் சேர்ந்தவர் மணிகண்டன் (30), மின்வாரிய தற்காலிக ஒப்பந்த ஊழியரான இவர், கடன் கை கொண்டுள்ள சிப்காட் பகுதியில் தொழிற்சாலைக்கு செல்லும் மின் கம்பத்தில் ஏறி மின் பாதையை சீரமைக்கும் பணியில் செவ்வாய்க்கிழமை ஈடுபட்டிருந்தாராம். அப்போது திடீரென மின் சாரம்பாய்ந்து மின்கம்பத்திலேயே மணிகண்டன் உயிரிழந்தார். கங்கைகொண்டான் போலீஸார் அவரது சடலத்தைக் கைப்பற்றி வழக்குப்பதிந்து விசாரிக்கின்றனர்.

இதன்மையே, மணிகண்டனின் உறவினர்கள் நூற்றுக்கூறும்மேற்பட்டோர் திருநெல்வேலி அரசு மருத்துவக் கல்லூரி வளாகத்தில் திரண்டு போராட்டத்தில் ஈடுபட்டனர். போலீஸார் அவர்களை சமாதானப்படுத்தினர்.

CHANGE OF NAME

1. ABDUL ALI ASHFAK AHAMED S/O ABDUL ALI, born on 10.06.2000 (Native District: Tenkasi) residing at Door No. 152, New Street, Kadayanallur - PO, Tenkasi District - 627751 shall henceforth be known as KARUTHAN ABDUL ALI ASHFAK AHAMED. Kadayanallur 21.02.2023

நெல்லை ஆட்சியரகத்தில் கண்ணாடியால் கழுத்தை அறுத்துக்கொண்ட இலங்கை தமிழர்

திருநெல்வேலி, பிப்21: திருநெல்வேலி ஆட்சியர் அலுவலகத்தில்

இலங்கை தமிழர் கண்ணாடியால் கழுத்தை அறுத்துக்கொண்டு செவ்வாய்க்கிழமை தற்கொலைக்கு முயன்றார்.

ராமநாதபுரம் மாவட்டம், மண்டபத்திலுள்ள இலங்கை தமிழர் மறுவாழ்வு முகாமைச் சேர்ந்தவர் ஜாய் (35), இவர், கடந்த சில ஆண்டுகளுக்கு முன்பு முகாமில் இருந்து வெளியேறியதுடன், தன்னை மீண்டும் இலங்கைக்கு அனுப்பக் கோரி பல்வேறு மாவட்ட ஆட்சியர் அலுவலகங்களில் மனு அளித்து வந்தாராம்.

திருநெல்வேலி ஆட்சியர் அலுவலகத்துக்கு செவ்வாய்க்கிழமை வந்த அவரிடம் போலீஸார் விசாரித்து ஆட்சியர் அலுவலக அதிகாரிகளிடம் மனு அளிக்க ஏற்பாடு செய்தார்கள். இதற்குறித்து அரசிடமும், பல்வேறு ஆட்சியர்களிடமும் மனு அளித்தும் நடவடிக்கை இல்லை, 35 வயதான என்னை மீதுமுள்ள காலங்களில் இலங்கையில் வாழ அனுமதிக்க வேண்டும் என்றார். தொடர்ந்து அவரிடம் போலீஸார் விசாரித்து வருகின்றனர்.

நெல்லை கல்வி மாவட்ட போட்டிகள்

திருநெல்வேலி, பிப். 21 திருநெல்வேலி கல்வி மாவட்ட பள்ளி மாணவர்-மாணவிகளுக்கு பல்வேறு போட்டிகள் செவ்வாய்க்கிழமை நடத்தப்பட்டன. திருநெல்வேலி மாவட்ட நிர்வாகத்தின் சார்பில் ஆறாவது பொருநை நெல்லை புத்தகத் திருவிழா பானையங்கோட்டை வ.உ.சி. மைதானத்தில் இம் மாதம் 25 முதல் மார்ச் 7ஆம் தேதி வரை நடைபெற உள்ளது. இதன்போட்டி. திருநெல்வேலி கல்வி மாவட்ட மாணவர்-மாணவிகளுக்கான போட்டிகள் பானையங்கோட்டை சார்பில் தக்கார் கல்லூரி வளாகத்தில் செவ்வாய்க்கிழமை நடைபெற்றது.

பேச்சு, பாட்டு, நூல் விமர்சனம், கதை சொல்லும் போட்டி போன்ற ஒன்பது போட்டிகள் நடத்தப்பட்டன. 150-க்கும் மேற்பட்ட மாணவர்-மாணவிகள் பங்கேற்றனர். மூன்று கல்வி மாவட்ட அளவில் வெற்றி பெற்ற மாணவர்- மாணவிகள் புத்தகத் திருவிழா போட்டிகளில் கலந்து கொள்வார்கள். ஒருக்கிணைப்பாளர் கோ.கணபதி சுப்பிரமணியன் தலைமை வகித்தார். முதன்மைக் கல்வி அலுவலர் வெ.திருப்பதி தொடக்கி வைத்தார். ஒருக்கிணைப்பாளர்கள் என்.எஸ். எஸ்.மாவட்ட தொடர்பு அலுவலர் ஏ.கே.ஆறுமுகசாமி, தமிழாசிரியர் ஜெபசித்தி, ஓவிய ஆசிரியர் மு. சொக்கலிங்கம், ஆசிரியர் செல்வராஜ், ஆசிரியர் போட்டிகளின் நெறிமுறைகளை விளக்கினர், நடுவர்களாக ஆசிரியர்கள் பாப்பாசாமி, இரா. செல்வமணி, ஆசிரி பியூவா சாந்திமதி, மு.சுப்புலட்சுமி, கோ. பாக்சியநாதன், இரா சிதம்பரம், நித்தியா, ஓவிய ஆசிரியர்கள் பெருசமின் செல்வகுமார், நம்பி ஆகியோர் செயல்பட்டனர்.

சந்தரளார் பல்கலை.யில் கருத்தரங்கு

திருநெல்வேலி, பிப். 21: திருநெல்வேலி அருகேயுள்ள கங்கைகொண்டான் பகுதியில் செவ்வாய்க்கிழமை நிகழ்ந்த விபத்தில் மின்வாரிய ஒப்பந்த ஊழியர் உயிரிழந்தார்.

திருநெல்வேலி நகரம் கோட்டையடி பகுதியைச் சேர்ந்தவர் மணிகண்டன் (30), மின்வாரிய தற்காலிக ஒப்பந்த ஊழியரான இவர், கடன் கை கொண்டுள்ள சிப்காட் பகுதியில் தொழிற்சாலைக்கு செல்லும் மின் கம்பத்தில் ஏறி மின் பாதையை சீரமைக்கும் பணியில் செவ்வாய்க்கிழமை ஈடுபட்டிருந்தாராம். அப்போது திடீரென மின் சாரம்பாய்ந்து மின்கம்பத்திலேயே மணிகண்டன் உயிரிழந்தார். கங்கைகொண்டான் போலீஸார் அவரது சடலத்தைக் கைப்பற்றி வழக்குப்பதிந்து விசாரிக்கின்றனர்.

இதன்மையே, மணிகண்டனின் உறவினர்கள் நூற்றுக்கூறும்மேற்பட்டோர் திருநெல்வேலி அரசு மருத்துவக் கல்லூரி வளாகத்தில் திரண்டு போராட்டத்தில் ஈடுபட்டனர். போலீஸார் அவர்களை சமாதானப்படுத்தினர்.

அரசு ஊழியர்களுக்கான விளையாட்டு போட்டிகள்

திருநெல்வேலி, பிப் 21: திருநெல்வேலியில் அரசு ஊழியர்களுக்கு பல்வேறு போட்டிகள் செவ்வாய்க்கிழமை நடைபெற்றன. தமிழ்நாடு விளையாட்டு மேம்பாட்டு ஆணையத்தின் திருநெல்வேலி காரையிடம் 2022-23 ஆம் ஆண்டிற்கான முதல்வர் கோப்பை போட்டிகள் பல்வேறு தாப்பிரதருக்கும் நடத்தப்பட்டன. அதன்படி, அரசு ஊழியர்களுக்கான போட்டிகள் பானையங்கோட்டை அன்னா விளையாட்டு மைதானம், சந்தகத் துல்லாஹ் அப்டா கல்லூரி மைதானங்களில் செவ்வாய்க்கிழமை நடைபெற்றன. தடகனம், சுப்பு.வாசிபால், இரகுபதி, சதுரங்கம் உள்ளிட்ட போட்டிகள் நடத்தப்பட்டன. ஆண்கள் 451 பேரும், பெண்கள் 173 பேரும் என மொத்தம் 624 பேர் பங்கேற்றனர்.

தேசிய தகுதித் தேர்வுகள்: புடிப்பலதா பள்ளி சிறப்பிடம்

திருநெல்வேலி, பிப். 21: பானையங்கோட்டை புடிப்பலதா வித்யா மந்திரி மேல்நிலைப் பள்ளி மாணவர் கள் 2022 ஆம் ஆண்டு தேசிய தேர்வு முகமை நிறுவனம் நடத்தியுநீட்ட நுழைவுத் தேர்வு, ஜே.இ.இ. நுழைவுத் தேர்வில் அதிக மதிப்பெண்கள் பெற்று சிறந்த கல்லூரியில் மேல்படிப்புடிக்

திருநெல்வேலி, பிப். 21: திருநெல்வேலி ஆட்சியர் அலுவலகத்தில் இலங்கை தமிழர் கண்ணாடியால் கழுத்தை அறுத்துக்கொண்டு செவ்வாய்க்கிழமை தற்கொலைக்கு முயன்றார்.

ராமநாதபுரம் மாவட்டம், மண்டபத்திலுள்ள இலங்கை தமிழர் மறுவாழ்வு முகாமைச் சேர்ந்தவர் ஜாய் (35), இவர், கடந்த சில ஆண்டுகளுக்கு முன்பு முகாமில் இருந்து வெளியேறியதுடன், தன்னை மீண்டும் இலங்கைக்கு அனுப்பக் கோரி பல்வேறு மாவட்ட ஆட்சியர் அலுவலகங்களில் மனு அளித்து வந்தாராம்.

திருநெல்வேலி ஆட்சியர் அலுவலகத்துக்கு செவ்வாய்க்கிழமை வந்த அவரிடம் போலீஸார் விசாரித்து ஆட்சியர் அலுவலக அதிகாரிகளிடம் மனு அளிக்க ஏற்பாடு செய்தார்கள். இதற்குறித்து அரசிடமும், பல்வேறு ஆட்சியர்களிடமும் மனு அளித்தும் நடவடிக்கை இல்லை, 35 வயதான என்னை மீதுமுள்ள காலங்களில் இலங்கையில் வாழ அனுமதிக்க வேண்டும் என்றார். தொடர்ந்து அவரிடம் போலீஸார் விசாரித்து வருகின்றனர்.

திருநெல்வேலி, பிப். 21: திருநெல்வேலி கல்வி மாவட்ட பள்ளி மாணவர்-மாணவிகளுக்கு பல்வேறு போட்டிகள் செவ்வாய்க்கிழமை நடத்தப்பட்டன. திருநெல்வேலி மாவட்ட நிர்வாகத்தின் சார்பில் ஆறாவது பொருநை நெல்லை புத்தகத் திருவிழா பானையங்கோட்டை வ.உ.சி. மைதானத்தில் இம் மாதம் 25 முதல் மார்ச் 7ஆம் தேதி வரை நடைபெற உள்ளது. இதன்போட்டி. திருநெல்வேலி கல்வி மாவட்ட மாணவர்-மாணவிகளுக்கான போட்டிகள் பானையங்கோட்டை சார்பில் தக்கார் கல்லூரி வளாகத்தில் செவ்வாய்க்கிழமை நடைபெற்றது.